

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 302 OF 2016 &
IA NO. 628 OF 2016**

Dated: 16th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Union of India Through Southern Railway

... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anil Kumar Shrivastava for
Mr. V. S. R. Krishna

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-3 & 4

ORDER

Learned counsel for the appellant seeks two weeks time to file affidavit of service.

List the matter on **16.11.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**